## Annexure-4

Name of the corporate debtor: Compuage Infocom Limited; Date of commencement of CIRP: 02.11.2023; List of creditors as on: 16.06.2025

## List of operational creditors (Government dues)

(Amount in ₹)

Sr. no.		Details of claim received		Details of Claim Admitted					Amount	Amount of Mutual			
	Name of Creditors	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	of Contingen t Claim	dues,that may be set off	Amount of claim not admitted	under verification	Remarks if any
1	CT & GST Circle, Bhubaneshwar	16.11.2023	3,36,216.00	1,70,000.00	Tax	-	-	No	-	-	1,66,216.00	-	Note 1
2	Department of Trade & Taxes, Delhi	16.11.2023	7,77,44,364.00	7,77,44,364.00	Tax	-	-	No	-	-	-	-	-
3	State of Tamil Nadu, Rep by State Tax Officer	12.12.2023	8,92,364.00	8,92,364.00	Tax	-	-	No	-	-	-	-	-
4	Department of Goods and Services Tax- Government of Maharashtra	23.02.2024	3,06,47,325.82	3,06,47,325.82	Tax	-	-	No	-	-	-	-	-
5	Excise and Taxation Officer-cum- Assessing Authority, Gurugram (East) Ward-5	08-05-2024	2,18,60,471.00	6,48,023.00	Government Dues	-	-	No	-	-	2,12,12,448.00	-	-
6	Goods and Service Tax Department, Government Of Maharashtra	21-11-2024	1,84,99,69,336.00	1,84,99,69,336.00	Tax	-	-	No	-	-	-	-	-
7	Assistant Commissioner, CGST Gurugram	03-12-2024	6,86,47,671.00	6,86,47,671.00	Government Dues	-	-	No	-	-	-	-	-
8	Office of Assistant Commissioner State Tax, Ludhiana	21-02-2025	92,678.00	-	Government Dues	-	-	No	-	-	-	92,678	
9	CBIC, Department of Revenue, Ministry of Finance, Government of India	02-05-2025	1,71,87,873.00	10,33,613.00	Government Dues	-	-	No	-	-	-	1,61,54,260	
10	State Tax Department, Government of Gujarat, Arvinkumar P Boka State Tax Officer Unit-9, Ahmedabad	02-06-2025	1,60,38,698.00	1,60,38,698.00	Government Dues	-	-	No	-	-	-		
11	N Gopal, Deputy Commissioner (ST) STU3, Begumpet Division, Hyderabad, Telangana	12-06-2025	1,02,86,822.00	1,02,86,822.00	Government Dues	-	-	No	-	-	-		
	Total		2,09,37,03,818.82	2,05,60,78,216.82	-	-	-	-	-	-	2,13,78,664.00	1,62,46,938.00	-

Note 1 Reason for not admitting Rs. 1,66,216/-, the following reason for non admission of partial amount of claim was also emailed on 23.01.2024 a. Period 2019-20 - Claim of Rs. 37,308/-.

On going through the records of the corporate debtor, we observe that the matter was dropped in respect of 2018-19 as the CD had already reconciled 4 Years' ITC Claim v/s 2A Portal numbers. Accordingly, the CD claimed less ITC than the 2A Amount, which included the 2019-20 b. Period 2013-14 — Claim of Rs. 1,28,908/-

In this respect, we observe that the appellate authority has admitted the appeal of the corporate debtor and dismissed your claim for the year 2013-14, as per the order dated 25.03.2019.